

SHRIMATI YASHODA REDDY: What will be the percentage of reduction of expenses as a result of the use of fertilisers from coal? What will be the economy effected in terms of money? Will it be more economical?

SHRI HUMAYUN KABIR: No definite figures regarding economics has been worked out yet as the experiment is only in a laboratory stage. However, since we are utilising mostly waste products, there is bound to be economy.

SHRI S. C. KARAYALAR: What is the ingredient in coal which enters into the composition of the fertiliser, ammonium sulphate?

SHRI HUMAYUN KABIR: Humus is the element which is taken from the coal.

SHRI S. C. KARAYALAR: Is it a very substantial element in coal?

SHRI HUMAYUN KABIR: Coal humic acids, if they are reacted with ammonia, will give, we hope, a very substantial amount of fertiliser.

SALARIES OF CRAFT TEACHERS IN PRIVATE SCHOOLS IN KERALA

***350. SHRI N. C. SEKHAR:** Will the Minister of Education be pleased to state:

(a) whether Government have passed orders that the craft teachers in private schools in Kerala may not be paid their salaries for two or three months up to the 31st July, 1959; and

(b) if so, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b). No such orders have been issued by the Government of India. The order in question was passed by the then Kerala Government.

The services of under-qualified teachers were dispensed with on the commencement of vacations on 31-3-1959. But, as a matter of concession, they were re-employed on the condition that they would not be entitled to the payment of salary for the vacations.

SHRI N. C. SEKHAR: May I know whether they are working now without salaries?

DR. K. L. SHRIMALI: No; if they are re-employed, they would be getting the salary.

SHRI N. C. SEKHAR: There are complaints from them even recently that they have not been paid so far, even today. Is it a fact?

DR. K. L. SHRIMALI: As I said, this order was passed by the then Kerala Government. The order was issued on 31st March 1959 and it said that they would not be paid vacation salary during the summer vacation.

FORMATION OF TRANSPORT COOPERATIVE SOCIETIES BY POLITICAL SUFFERERS

***351. SHRI P. N. RAJABHOJ:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Ministry of Transport and Communications have forwarded a proposal to the Ministry of Home Affairs for the formation of Transport Cooperative Societies by the political sufferers; and

(b) if so, what are the details of the proposal and when it is likely to be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). No proposal for the formation of Transport Cooperative Societies by the political sufferers has been received from the Ministry of Transport and Communications. But a Pilot Scheme for setting up Transport Cooperative Societies has been prepared by the Ministry of Transport and Communications.

श्री पा० ना० राजभोज : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि पोलिटिकल सफरर को काम मिलने की सरकार ने और भी कुछ व्यवस्था की है ?

श्री गोविन्द बल्लभ पन्त : सरकार ने बहुत सी व्यवस्था की है; और इस बारे में जहाँ तक दिल्ली का ताल्लुक है, दिल्ली एडमिनिस्ट्रेशन से कहा गया है कि अगर पोलिटिकल सफरर ऐसे हों जो कि जिस किस्म की तजवीज बनी है, उसके मुताबिक इन्वाइविंग या गुड्स आपरेशन वगैरह की बातें जानते हों तो उनकी सोसाइटी बनाने की कोशिश की जाये। और पोलिटिकल सफरर्स से भी कहा गया है कि अगर वे इस तरह की तायदाद में काफी हो सके, तो यह सोसाइटी बनाने की कोशिश की जाये।

श्री पा० ना० राजभोज : क्या माननीय गृह-मंत्री जी बतलाने की कृपा करेंगे कि पोलिटिकल सफरर की व्याख्या क्या है और उनकी संख्या कितनी है ?

श्री गोविन्द बल्लभ पन्त : पोलिटिकल सफरर की व्याख्या आमतौर पर यह है कि कम से कम वह छः महीने तक देश के स्वाधीनता आन्दोलन में भाग लेते हुये कारागार गया हो और ऐसे आदमी भी हो सकते हैं, जिनको माली या और तरह से बहुत ज्यादा नुकसान होने की रिपोर्ट हो।

SHRI PURNA CHANDRA SHARMA: May I know if Government propose to give encouragement to small-scale industries on a co-operative basis to be started by political sufferers instead of making grants to them?

SHRI GOVIND BALLABH PANT: So far as Delhi is concerned, a scheme has been prepared—details have not yet been worked out—and the Delhi Administration has been advised to advance loans to political sufferers for starting small-scale industries.

SHRI PURNA CHANDRA SHARMA: Would similar instructions be given to the State Governments also?

SHRI GOVIND BALLABH PANT: I wonder if the Government of India has authority to issue any instructions in this regard.

SHRIMATI YASHODA REDDY: May I know how long the Government of India proposes to give concessions to political sufferers? Already it is 12 years now.

SHRI GOVIND BALLABH PANT: So long as it is asked to do so and so long as it can manage to do so.

SHRI PURNA CHANDRA SHARMA: Are not these grants to the political sufferers made from the Central Government?

SHRI GOVIND BALLABH PANT: There is a discretionary amount at my disposal out of which I sometimes give lump sum grants to deserving sufferers.

SHRI FARIDUL HAQ ANSARI: The hon. Minister said that the Government of India had asked the Delhi Administration to help the political sufferers in this way. May I know whether the Delhi Administration has done anything positive in this respect?

SHRI GOVIND BALLABH PANT: The Delhi Administration has explained the scheme to the members of the Association and asked them if they could furnish a list of qualified persons who could be members of such a society according to the scheme.

SHRIMATI SAVITRY DEVI NIGAM: May I know if there is any provision to appoint an officer who could advise these political sufferers and who could help them to form such co-operative societies?

SHRI GOVIND BALLABH PANT: I think we have very enthusiastic Members here who can help them.

SHRI V. K. DHAGE: May I know whether any financial assistance has been given to these political sufferers in order that they might be able to bring about a co-operative society of this nature?

SHRI GOVIND BALLABH PANT: Well, they have first of all to form a society and the society should consist of at least 50 members. If 50 members are available, according to the rules they should each contribute Rs. 1,000.

DEPUTATION OF THE CHAIRMAN, U.P. S.C., TO U.K., U.S.A. FOR INTERVIEWING TECHNICAL PERSONNEL ABROAD

*352 **SHRI M. P. BHARGAVA:** Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that the Chairman, Union Public Service Commission has been deputed to go to the United Kingdom and the United States of America to interview the technically qualified Indians there?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Yes.

SHRI M. P. BHARGAVA: May I know whether all the foreign qualified technical personnel in India have been given employment?

SHRI B. N. DATAR: Sir, that is a larger question. Government are trying to give employment to them, and on that point I have already given information to the House.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that the Chairman of the Union Public Service Commission visits England and America every year for this purpose?

SHRI B. N. DATAR: He has visited this year. This is so far as the present question is concerned.

SHRI M. P. BHARGAVA: May I know, Sir, whether the Government of India sent any offers to these technical personnel abroad? How many of them have accepted the offers?

SHRI B. N. DATAR: Yes, Sir. Intimation had been sent to 175 candidates to be ready for interview. Ninety can-

didates actually appeared before the Chairman.

SHRI B. SHIVA RAO: The hon. Minister did not quite understand the last question which I was going to ask myself. The question was in how many cases did candidates, to whom offers were made, accept those offers. I am raising that question because of complaints of long delays which take place, sometimes extending to a year.

SHRI B. N. DATAR: So far as the present question is concerned, the Chairman had gone abroad from 16th September, 1959 to 30th September, 1959. He has returned and he has to consider the question of those who were interviewed locally. Therefore, after the whole question is fully examined by them, they would supply the list of recommendations.

SHRI B. SHIVA RAO: Surely the hon. friend knows just as well as I do that the Chairman, U.P.S.C., has been abroad not for the first time. He has been abroad almost every year during the last few years.

SHRI B. N. DATAR: It might be, but this question relates to this year.

SHRI D. A. MIRZA: May I know, Sir, since how many years these annual trips are undertaken by the Chairman, U.P.S.C., and the foreign exchange involved.

SHRI B. N. DATAR: May I point out to the hon. Member that when there is a large number of candidates to be interviewed it would be more economical to send the Chairman or a Member of the U.P.S.C. abroad than to call all these persons and give them allowances.

SHRI D. A. MIRZA: Are these annual trips essential or is it the case that they are interested in these annual trips?

SHRI B. N. DATAR: They are both essential and economical.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that